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Title: Papers laid on the Table of the House by Ministers/members.

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): On behalf of Shri Mallikarjun Kharge, I beg to lay on the Table:-

(1) A copy of the Annual Report (Hindi and English versions) of the National Instructional Media Institute, Chennai, for the year 2008-2009, alongwith Audited Accounts.

(2) A copy of the Review (Hindi and English versions) by the Government of the working of the National Instructional Media Institute, Chennai, for the year 2008-2009. ...(*Interruptions*)

(Placed in Library, See No. LT 1765/15/10)

THE MINISTER OF RURAL DEVELOPMENT AND MINISTER OF PANCHAYATI RAJ (DR. C.P. JOSHI): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the National Rural Roads Development Agency, New Delhi, for the year 2008-2009, alongwith Audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Rural Roads Development Agency, New Delhi, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1766/15/10)

(3) A copy of the Annual Report (Hindi and English versions) of the Mahatma Gandhi National Rural Employment Guarantee Act, 2005, for the year 2008-2009.

...(*Interruptions*)

(Placed in Library, See No. LT 1767/15/10)

THE MINISTER OF SHIPPING (SHRI G.K. VASAN): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the Dredging Corporation of India, Delhi, for the year 2008-2009.

(ii) Annual Report of the Dredging Corporation of India, Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1768/15/10)

(2) A copy of the Notification No. G.S.R. 920(E) (Hindi and English versions) published in Gazette of India dated the 23<sup>rd</sup> December, 2009, approving the Visakhapatnam Port Employees (Retirement) Amendment Regulations, 2009, under Sub-section (4) of Section 124 of the Major Port Trusts Act, 1963.

(Placed in Library, See No. LT 1769/15/10)

(3) A copy of the Notification No. G.S.R. 921(E) (Hindi and English versions) published in Gazette of India dated the 23<sup>rd</sup> December, 2009, approving the Mumbai Port Trust Digest of Pay and Allowance, Leave and Pension (Amendment) Rules, 2009, under Sub-section (3) of Section 122 of the Major Port Trusts Act, 1963.

(Placed in Library, See No. LT 1770/15/10)

(4) (i) A copy of the Annual Administration Report (Hindi and English versions) of the Calcutta Dock Labour Board, Kolkata,

for the year 2008-2009, alongwith audited Accounts.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Calcutta Dock Labour Board, Kolkata, for the year 2008-2009.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 1771/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI JYOTIRADITYA M. SCINDIA): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Coffee Board, Bangalore, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Coffee Board, Bangalore, for the year 2008-2009.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1772/15/10)

(3) (i) A copy of the Annual Report (Hindi and English versions) of the Tea Board, Kolkata, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Tea Board, Kolkata, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tea Board, Kolkata, for the year 2008-2009.

(4) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (3) above.

(Placed in Library, See No. LT 1773/15/10)

(5) (i) A copy of the Annual Report (Hindi and English versions) of the India Trade Promotion Organisation, New Delhi, for the year 2008-2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the India Trade Promotion Organisation, New Delhi, for the year 2008-2009.

(6) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (5) above.

(Placed in Library, See No. LT 1774/15/10)

(7) (i) A copy of the Annual Report (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2008-2009.

(ii) A copy of the Annual Accounts (Hindi and English versions) of the Rubber Board, Kottayam, for the year 2008-2009, together with Audit Report thereon.

(iii) A copy of the Review (Hindi and English versions) by the Government of the working of the Rubber Board, Kottayam, for the year 2008-2009.

(8) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (7) above.

(Placed in Library, See No. LT 1775/15/10)

(9) (i) A copy of the Annual Report (Hindi and English versions) of the Tobacco Board, Guntur, for the year 2008-2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Tobacco Board, Guntur, for the year 2008-2009.

(10) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (9) above.

(Placed in Library, See No. LT 1776/15/10)

(11) (i) A copy of the Annual Report (Hindi and English versions) of the Cashew Export Promotion Council, Kochi, for the year 2008-2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Cashew Export Promotion Council, Kochi, for the year 2008-2009.

(12) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (11) above.

(Placed in Library, See No. LT 1777/15/10)

(13) A copy of the Pneumatic Tyres and Tubes for Automotive Vehicles (Quality Control) Order, 2009 (Hindi and English versions) published in the Notification No. G.S.R. 2953(E) in Gazette of India dated the 19<sup>th</sup> November, 2009, issued under Section 14 of the Bureau of Indian Standards Act, 1986.

(Placed in Library, See No. LT 1778/15/10)

(14) A copy each of the following Notifications (Hindi and English versions) under Section 18G of the Industries (Development and Regulation) Act, 1951 :-

(i) The Newsprint Control (Amendment) Order, 2009 published in Notification No. S.O. 3164(E) in Gazette of India dated the 10<sup>th</sup> December, 2009.

(ii) S.O. 51(E) published in Gazette of India dated the 12<sup>th</sup> January, 2010, together with an explanatory memorandum making certain amendments in the Notification No. S.O. 1105 dated 11<sup>th</sup> October, 2004.

(Placed in Library, See No. LT 1779/15/10)

(15) (i) A copy of the Annual Report (Hindi and English versions) of the Marine Products Export Development Authority, Kochi, for the year 2008-2009.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Marine Products Export Development Authority, Kochi, for the year 2008-2009.

(16) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (15) above.

(Placed in Library, See No. LT 1780/15/10)

(17) (i) A copy of the Annual Report (Hindi and English versions) of the National Council for Cement and Building Materials, Ballabgarh, for the year 2008-2009.

(ii) Statement regarding Review (Hindi and English versions) by the Government of the working of the National Council for Cement and Building Materials, Ballabgarh, for the year 2008-2009.

(18) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (17) above.

(Placed in Library, See No. LT 1781/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI HARISH RAWAT): I beg to lay on the Table:-

(1) (i) A copy of the Annual Report (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 2008-2009.

(ii) A copy of the Consolidated Annual Accounts (Hindi and English versions) of the Employees' Provident Fund Organisation, New Delhi, for the year 2008-2009, together with Audit Report thereon.

(2) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.

(Placed in Library, See No. LT 1782/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI D. NAPOLEON): I beg to lay on the Table:-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of Section 619A of the Companies Act, 1956:-

(i) Review by the Government of the working of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2008-2009.

(ii) Annual Report of the National Safai Karamcharis Finance and Development Corporation, New Delhi, for the year 2008-2009, alongwith Audited Accounts and comments of the Comptroller and Auditor General thereon.

(Placed in Library, See No. LT 1783/15/10)

(2) A copy of the Annual Report (Hindi and English versions) of the National Commission for Scheduled Castes, New Delhi, for the year 2004-2005, together with an Explanatory Memorandum thereto under article 338(6) of the Constitution.

(3) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (2) above.

(Placed in Library, See No. LT 1784/15/10)

(4) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for Empowerment of Persons with Multiple Disabilities, Chennai, for the year 2007-2008.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for Empowerment of Persons with Multiple Disabilities, Chennai, for the year 2007-2008.

(5) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (4) above.

(Placed in Library, See No. LT 1785/15/10)

(6) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Visually Handicapped, Dheradun, for the year 2007-2008.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Visually Handicapped, Dheradun, for the year 2007-2008.

(7) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (6) above.

(Placed in Library, See No. LT 1786/15/10)

(8) (i) A copy of the Annual Report (Hindi and English versions) of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 2007-2008.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the Ali Yavar Jung National Institute for the Hearing Handicapped, Mumbai, for the year 2007-2008.

(9) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (8) above.

(Placed in Library, See No. LT 1787/15/10)

(10) (i) A copy of the Annual Report (Hindi and English versions) of the National Institute for the Mentally Handicapped, Secunderabad, for the year 2007-2008.

(ii) A copy of the Review (Hindi and English versions) by the Government of the working of the National Institute for the Mentally Handicapped, Secunderabad, for the year 2007-2008.

(11) Statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (10) above.

(Placed in Library, See No. LT 1788/15/10)

(12) A copy of the Memorandum of Understanding (Hindi and English versions) between the National Handicapped Finance

and Development Corporation and the Ministry of Social Justice and Empowerment for the year 2009-2010.

(Placed in Library, See No. LT 1789/15/10)

THE MINISTER OF STATE IN THE MINISTRY OF COMMUNICATIONS AND INFORMATION TECHNOLOGY (SHRI SACHIN PILOT): I beg to lay on the Table a copy of the Detailed Demands for Grants (Hindi and English versions) of the Department of Information Technology, Ministry of Communications and Information Technology, for the year 2010-2011.

(Placed in Library, See No. LT 1790/15/10)

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